

ITEM NO.105

COURT NO.2

SECTION XII-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5333/2002

DALMIA INDUSTRIES LTD.

Appellant(s)

VERSUS

THE STATE OF TAMIL NADU & ANR.

Respondent(s)

[FOR DIRECTIONS]

WITH

C.A. No. 2055/2009 (III)

T.P.(C) No. 951/2006 (IV-C)

SLP(C) No. 26160/2008 (XV)

C.A. No. 4293/2012 (XV)

C.A. No. 5329/2002 (XII-B)

C.A. No. 5335-5336/2002 (XII-B)

C.A. No. 5332/2002 (XII-B)

C.A. No. 1352/2005 (XII-B)

T.P.(C) No. 722/2006 (IV-C)

C.A. No. 4745/2006 (III)

IA No. 70992/2025 - INTERVENTION APPLICATION

C.A. No. 4990/2006 (III)

C.A. No. 4991/2006 (III)

C.A. No. 4993/2006 (III)

IA No. 71937/2025 - INTERVENTION APPLICATION

IA No. 5/2016 - INTERVENTION APPLICATION

C.A. No. 4992/2006 (III)

C.A. No. 5599/2006 (III)

IA No. 71025/2025 - INTERVENTION APPLICATION

C.A. No. 5649/2006 (III)

C.A. No. 378/2007 (III)
C.A. No. 665/2007 (III)
SLP(C) No. 763/2007 (XII-A)
C.A. No. 1180/2007 (III)
C.A. No. 2174/2009 (III)
SLP(C) No. 15900/2007 (XII-A)
T.P.(C) No. 481/2007 (IV-C)
C.A. No. 5682/2007 (III-A)
C.A. No. 1295/2008 (III-A)
T.P.(C) No. 906/2007 (IV-C)
C.A. No. 6497/2008 (XV)
C.A. No. 6498/2008 (XV)
C.A. No. 3401/2008 (III)
C.A. No. 3400/2008 (III)
C.A. No. 3403/2008 (III)
C.A. No. 3402/2008 (III)
C.A. No. 6137/2008 (XV)
C.A. No. 7397/2008 (XV)
C.A. No. 96/2009 (XV)
C.A. No. 6499/2008 (XV)
C.A. No. 97/2009 (XV)
C.A. No. 6221/2008 (XV)
T.P.(C) No. 613/2009 (XI)
T.P.(C) No. 626/2009 (XI)
C.A. No. 4479/2010 (III)

C.A. No. 4478/2010 (III)
C.A. No. 874/2013 (III)
C.A. No. 3643/2011 (III)
C.A. No. 8311/2011 (XV)
C.A. No. 8269-8271/2013 (XV)
C.A. No. 8268/2013 (XV)
C.A. No. 8267/2013 (XV)
C.A. No. 6135/2013 (XV)
C.A. No. 8273/2013 (XV)
C.A. No. 8272/2013 (XV)
C.A. No. 8274/2013 (XV)
C.A. No. 9458/2013 (III)
C.A. No. 3869/2014 (III-A)
C.A. No. 2632/2013 (XV)
C.A. No. 14685/2015 (XV)
C.A. No. 4332/2013 (XV)
C.A. No. 6784/2014 (XV)
W.P.(C) No. 376/2015 (X)
C.A. No. 886/2017 (XV)
C.A. No. 4588/2017 (XV)
C.A. No. 205/2017 (XV)
W.P.(C) No. 512/2018 (X)
C.A. No. 5728-5729/2018 (III)
IA No. 71548/2025 - INTERVENTION APPLICATION
C.A. No. 5250/2019 (XV)
W.P.(C) No. 729/2019 (X)

W.P.(C) No. 1029/2019 (X)

SLP(C) No. 16028/2021 (IV-C)

C.A. No. 4286/2023 (XV)

Date : 06-05-2026 These matters were called on for hearing today.

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**UPON hearing the counsel the Court made the following
O R D E R**

**List the matters on 20.05.2026 along with
Civil Appeal No(s). 4056-4064 of 1999.**

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